## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the Corporate Debtor -Virgo Marine Shipyards Private Limited Date of Commecement of Liquidation - 03.06.2025 List of Stake holder as on 03-12-2025

Sr. No	Name of the creditors					•				Amount of	Amount of	Amount	Amount of	Remark if
										contingent	any Mutual	of calims	calim under	any
				l l						Claim	Dues, that	rejected	verification	1
											may be			
		Details of claim received		Details of claim admitted							setoff			[ '
														ĺ
														ĺ
							Wheteher Security							ĺ
						Amount Covered by	interest relinquished	Details of security	% Share in total Amount					ĺ
		Details of receipt	Amont claimed	Amount of claim Admitted	Nature of cliam	Security Interest	(yes/No)	inerest	claim admitted					1
1	Franco India	NA	₹ 9,49,60,000.00	₹ 9,49,60,000.00	NA	0	NA	NA	22.11%	0	0	0	0	NA
2	ASHISH MAHESHWARI & ASSOCIATES	NA	₹ 7,60,548.00	₹ 7,60,548.00	NA	0	NA	NA	0.18%	0	0	0	0	NA
3	PAYAL MAHESHWARI	NA	₹ 1,80,000.00	₹ 1,80,000.00		0	NA	NA	0.04%	0	0	0	0	NA
				₹ 9,59,00,548.00					22.33%					[ ]